

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	815	391	1206
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	790	484	1274
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POC)	0	87	87
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	660	468	1128
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	301	317	618
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	26	26
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	510	398	908
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	445	432	877
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	739	0	739
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	873	0	873
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	298	1326	1624
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	82	1673	1755
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	241	878	1119
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	138	853	991
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	45	1617	1662
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	23	931	954
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	44	1239	1283
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	29	1120	1149
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	50	950	1000
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	38	1049	1087
Total		6121	14239	20360
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5166	13409	18575
Total		5166	13409	18575
2	Family Court, Agartala	510	398	908
3	Addl. Judge, Family Court, Agartala	445	432	877
Total		955	830	1785
Grand Total		6121	14239	20360

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	178	227	405
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	197	182	379
3	Sri Subhra Nath, Judge, Family Court, Udaipur	146	184	330
4	Smti. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	300	0	300
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	106	695	801
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	42	356	398
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	775	782
8	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	792	804
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	477	485
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	3	446	449
Total		999	4134	5133
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	842	3027	3869
2	Amarpur	11	923	934
Total		853	3950	4803
3	Family Court, Udaipur	146	184	330
Grand Total		999	4134	5133

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Govinda Das, District & Sessions Judge, Belonia	218	207	425
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Govinda Das, District Judge, Belonia	111	40	151
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	171	95	266
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	116	0	116
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	45	452	497
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	118	362	480
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	19	351	370
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	33	51	84
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	462	476
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	61	417	478
Total		906	2437	3343
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	627	1412	2039
2	Sabroom	108	930	1038
Total		735	2342	3077
3	Family Court, Belonia	171	95	266
Grand Total		906	2437	3343

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	150	187	337
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	21	56	77
3	Sri Sankari Das, Judge, Family Court, Kailashahar	140	394	534
4	Smt. Ishika Dan, Civil Judge(Senior Division), Kailashahar	298	0	298
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	104	537	641
6	Smti. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	216	191	407
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	63	453	516
8	JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar (Vacant) , Charge remains with Smt. Ranjabati Roy , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	59	343	402
Total		1051	2161	3212
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	911	1767	2678
Total		911	1767	2678
2	Family Court , Kailashahar	140	394	534
Grand Total		1051	2161	3212

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	274	275	549
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	187	312	499
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	209	118	327
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	254	0	254
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	140	856	996
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	223	456	679
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	84	868	952
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	163	165
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	190	199
Total		1382	3238	4620
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1162	2767	3929
2	Kanchanpur	11	353	364
Total		1173	3120	4293
3	Family Court, Dharmanagar	209	118	327
Grand Total		1382	3238	4620

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	217	467	684
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	61	109	170
3	Sri Motom Debbarma, Civil Judge (Senior Division), Sonamura	157	0	157
4	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	64	370	434
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	45	424	469
6	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	20	418	438
7	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	210	285	495
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	49	1134	1183
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	107	1388	1495
Total		930	4595	5525
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	503	1679	2182
2	Bishalgarh	366	2807	3173
Total		869	4486	5355
3	Family Court , Sonamura	61	109	170
Grand Total		930	4595	5525

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	91	188	279
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	100	188	288
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma, District & Sessions Judge, Khowai	80	73	153
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	124	0	124
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	47	1136	1183
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	45	1139	1184
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	22	983	1005
Total		509	3707	4216
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	429	3634	4063
Total		429	3634	4063
2	Judge, Family Court, Khowai	80	73	153
Grand Total		509	3707	4216

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2024				
Court- wise pendency of Cases as on 31.10.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	60	159	219
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	41	42	83
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	8	25	33
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	51	0	51
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	32	202	234
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	104	109
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	72	105	177
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	11	714	725
9	Sri Jagodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	89	422	511
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	16	67	83
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	639	650
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	16	16
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	18	23
Total		401	2513	2914
Station-wise pendency of Cases as on 31.10.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	189	507	696
2	Kamalpur	172	1241	1413
3	Longtharai Valley	27	706	733
4	Gonda Twisa	5	34	39
Total		393	2488	2881
5	Family Court, Ambassa	8	25	33
Grand Total		401	2513	2914

District-wise pendency of Civil and Criminal Cases as on 31.10.2024

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6121	14239	20360
2	Gomati District, Udaipur	999	4134	5133
3	South Tripura District, Belonia	906	2437	3343
4	Unakoti Judicial District, Kailashahar	1051	2161	3212
5	North Tripura District, Dharmanagar	1382	3238	4620
6	Sepahijala District, Sonamura	930	4595	5525
7	Khowai District, Khowai	509	3707	4216
8	Dhalai District, Ambassa	401	2513	2914
Total		12299	37024	49323